

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY):** (a) and (b). The Government of India has not conducted any enquiry into the allegation made against the staff of the All India Institute of Medical Sciences on blood robbery. A complaint was lodged with the AIIMS hospital. A fact finding enquiry has been ordered by the Director of the Institute.

(c) and (d). The enquiry is still in progress.

**Workers' participation in Management**

634. SHRI P. M. SAYEED:

SHRI A. R. BADRI NARAYAN:

SHRI M. V. CHANDRASHEKHARA MURTHY:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have accepted the recommendations of the committee on workers' participation for the three tier system workers' participation in management;

(b) how many of the recommendations have been accepted by Government so far;

(c) how many of them have been implemented; and

(d) how many are under implementation?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA):** (a) to (d). The recommendations of the Committee on Workers' Participation in Management and Equity are under examination of the Government and it is the intention of the Government to introduce the necessary legislation in the near future.

**Bogus Indents for Wagons**

635. SHRI R. V. SWAMINATHAN:

SHRI M.V. CHANDRASHEKHARA MURTHY:

SHRI A. R. BADRI NARAYAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether his Ministry has initiated various steps to check bogus indents for wagons by businessmen;

(b) if so, the details thereof;

(c) the extent to which this menace of bogus wagon indents has been removed; and

(d) whether any gang indulging in such activities has been unearthed?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** (a) to (b). The information is being collected and will be laid on the table of the House.

**INCREASE OF EMPLOYMENT IN ORGANISED AND PUBLIC SECTORS**

636. SHRI M. V. CHANDRASHEKHARA MURTHY:

SHRI A.R. BADRI NARAYAN:

SHRI NIHAR LASKAR:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether it is a fact that there has been a marginal increase of employment in organised sector from April 1977 to March, 1978;

(b) if so, the total increase;

(c) the total increase from April, 1978 to March, 1979;

(d) whether there is not much increase in employment in public sector during the same period except some progress during 1978-79;

(e) if so, how much; and

(f) the main reasons of slow progress?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA):** (a) and (b). Yes Sir. Employment in the organised sector increased by 3.6%—from 207.44 lakhs in March 1977 to 214.84 lakhs in March, 1978.

(c) Information has not been received from all the States/Union Territories

(d) and (e). Employment in the public sector increased by 4.1% from 138.76 lakhs in March 1977 to 144.41 lakhs in March, 1978

(f) Does not arise.